

1. Taj Mahal (Uttar Pradesh)
2. Fatehpur Sikri (Uttar Pradesh)
3. Ajanta (Maharashtra)
4. Ellora (Maharashtra)
5. Humayun Tomb (Delhi)
6. Qutub Minar (Delhi)
7. Red Fort (Delhi)
8. Colva Beach (Goa)
9. Amer Fort (Rajasthan)
10. Somnath (Gujarat)
11. Dholavira (Gujarat)
12. Khajuraho (Madhya Pradesh)
13. Hampi (Karnataka)
14. Mahablipuram (Tamil Nadu)
15. Kaziranga (Assam)
16. Kumarakom (Kerala)
17. Mahabodhi Temple (Bihar)

Development of iconic tourist sites in the country has been initiated with the following objectives:-

- Holistic development of selected iconic sites to global standards.
- Develop sustainable tourism infrastructure.
- Robust operations and maintenance plan.
- Publicity and promotion of iconic sites.
- Employment generation through community participation.

Beach tourism development

2240. SHRI RAJKUMAR DHOOT: Will the Minister of TOURISM be pleased to state:

(a) whether Government has put in place a roadmap for the development of beach tourism along 7517 km. coastline of the country, particularly in Maharashtra; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI K. J. ALPHONS): (a) and (b) Identification and development of tourist sites/destinations including development of beach tourism is primarily the responsibility of the concerned State Government/Union Territory Administration. However, the Ministry of Tourism provides financial assistance to State Governments/Union Territory Administrations for the development of tourism related infrastructure and facilities under various schemes.

The Ministry of Tourism has so far sanctioned 11 projects for development of Coastal Circuits in the country for ₹ 800.31 crore under Swadesh Darshan Scheme which includes Development of Sindhudurg Coastal Circuit in Maharashtra for ₹ 82.17 crore sanctioned in 2015-2016.

Further, the Ministry of Tourism under the Assistance to Central Agencies Scheme has sanctioned the following projects to Mumbai Port Trust in Maharashtra:

- (i) Upgradation/modernization at International Cruise Terminal at Indira Dock, Mumbai for ₹ 1250.00 Lakh during 2017-2018.
- (ii) Development of Kanoji Angre Lighthouse for ₹ 1500.00 Lakh during 2016-2017.

The House then adjourned at nine minutes past twelve of the clock.

The House reassembled at two of the clock,

MR. CHAIRMAN *in the Chair.*

REQUEST TO ALLOW THE MINISTER TO MAKE A STATEMENT

MR. CHAIRMAN: Please sit down. ...*(Interruptions)*... As per the Agenda, we wanted to take up the Resolution under Article 356 in respect of Jammu and Kashmir but still, keeping in view the prevailing situation in the House this morning, I decided that I will call the Minister of Water Resources and also see to it that the Minister of Water Resources meets Members of different parties of Tamil Nadu. I have also received a note from some of the Members of Parliament from Karnataka. After that, I have decided to call the Minister. Now, the Minister will make a brief statement. ...*(Interruptions)*... Please. ...*(Interruptions)*... What I should do is left to me. ...*(Interruptions)*... You go to your seats, hear the Minister and then whatever you want to say, do it. ...*(Interruptions)*...

SHRI A. NAVANEETHAKRISHNAN (Tamil Nadu): No, Sir. ...*(Interruptions)*... We are not agreeable to that. ...*(Interruptions)*... We are not agreeable. ...*(Interruptions)*...